113

Statement

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved for Agro-Based Industries during (April, 1995 to March, 1998)

STATE	No. of Approvals			Amt. of FDI Approved	% to
	Total	Tech	Fin	(Rs. Crore)	Total
Andhra Pradesh	76	12	64	892.90	8.80
Assam	1	0	1	0.57	0.01
Gujarat	25	5	20	1193.22	11.77
Haryana	42	7	35	114.77	1.13
Himachal Pradesh	1	1	0	0.00	1.13
Jammu and Kashmir	2	1	1	8.01	0.08
Karnataka	81	27	54	408.93	4.03
Kerala	11	2	9	25.33	0.25
Madhya Pradesh	13	1	12	87.77	0.87
Maharashtra	94	35	59	552.57	5.45
Orissa	. 3	0	3	17.60	0.17
Punjab	12	3	9	447.97	4.42
Rajasthan	19	5	14	19.60	0.19
Tamil Nadu	73	19	54	181.94	1.79
Uttar Pradesh	38	7	31	200.29	1.98
West Bengal	13	2	11	66.92	0.66
Dadra & Nagar Haveli	2	2	0	0.00	0.66
Delhi	21	5	16	368.16	3 .63
Goa	2	0	2	14.62	0.14
Pondicherry	2	1	1	4.65	0.05
Others (States Not Indicated)	104	30	74	5535.09	54.58
Total	635	165	470	10140.91	

[English]

Afforestation Programme By CIL

2537. SHRI VILAS MUTTEMWAR: Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited has paid adequate attention for restoration of environmental balance through undertaking effective afforestation programme for the Coal projects:
- (b) if so, the funds allocated and actually provided for the purpose during the last three years, subsidiary-wise break-up and provision for 1998-99 with physical targets;
- (c) whether any impact assessment studies on programmes completed through independent research organisation from local areas for better planning and utilisation of scarce resources during the current year and the Ninth Plan have been carried out; and
- (d) if so, the details thereof for the current year?

 THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) Yes, Sir.
- (b) Information is being collected and will be laid on the Table of the House.
- (c) and (d) Project Reports for all mines have a separate chapter of Environmental Management Plan

(EMP). For Preparation of the EMP, Environmental Impact Assessment is done. Studies like subsidence control, O.B. dump stability besides flora and fauna etc. have been and are carried out. Programme for formulation of EMPs during 1998-99 are as follows:-

CCL Karo Expansion OC WCL Kamptee UG to OC Ghatrohan OC 2. 3. Waghoda UG Makardhokra-I OC 4. Gaiandoh UG 5. Jamunia UG 6. 7. Thesgora - B UG Dhankasa UG Mandla South UG

10. SECL Shivani UG 1

9.

2 Gavatri UG

Rehar UG

MCL Lingrai OC Expansion

> 2. Garianbahal OC

Gopalprosad (West)/Hingula West OC 3.

Lajkura Expansion OC

Bhatadi Deep OC

5. Padma OC

Development of Sambhar Salt Area

2538. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of INDUSTRY be pleased to state:

- whether the Sambhar Salt Area in Rajasthan was leased out to M/s. Hindustan Salts Limited for the integrated development of the Sambhar Salt Area:
- if so, the details thereof alongwith work done so far in this regard;
- whether the Government of Rajasthan has repeatedly requested the Union Government for the return of Sambhar Salt Area: and
- if so, the reasons for not agreeing to do so? THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) Yes, Sir.
- (b) A sum of Rs. 3.65 crores has been invested in the shape of loans and interest due for various development works including construction of Gudha/Jhapog dam, borewells, installation of equipment, conversion of MG railway line into BG line and setting up of salt washery.
- (c) and (d) Government of Rajasthan had requested Government of India to transfer Sambhar Salt Limited to

the Government of Rajasthan. The request was not agreed to as it was felt that transfer would not be in the overall interest of the company.

Indian Bank

2539. SHRI T. GOVINDAN: Will the Minister of FINANCE be pleased to state:

- whether the Union Government have received any request from the Indian Bank Employees' Federation for infusion of funds to Indian Bank; and
- if so, the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSION AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING REVENUE & INSURANCE) (SHRI KADAMBUR M.R. JANARATHANAN): (a) Yes, Sir.

On the basis of an assessment made in consultation with the RBI and based on the recommendation of consultants. Government has subscribed to the share capital of Indian Bank a sum of Rs. 17.50 Crores for strengthening capital base of the bank. This amount has been simultaneously invested by the bank in Government Securities.

WTO PACT

2540. SHRI SUSHIL KUMAR SHINDE: Will the Minister of COMMERCE be pleased to state;

- whether the Government have endorsed the recent World Trade Organisation (WTO) pact for opening financial services:
 - (b) if so, the terms of the pact;
- whether the Government have received any representations from various trade organisations;
 - if so, the details thereof; and
 - the reaction of the Government thereto?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE): (a) Yes, Sir.

The following commitments in financial services have been made. All the commitments are subject to entry requirement domestic laws, rules and regulations and the terms and conditions of the RBI, SEBI and any other competent authority in India.

MFN exemptions from all the sectors, viz., Insurance. Banking and Non-Banking Financial Services have been withdrawn. This was a reciprocal measure as all our major trading partners have also withdrawn their respective MFN exemptions.